

Central Administrative Tribunal  
Principal Bench, New Delhi.

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CCP-188/93 in  
OA-1715/88

New Delhi this the 6th day of January, 1996.

Hon'ble Mr. Justice S.K. Dhaon, Vice-Chairman(J)  
Hon'ble Mr. B.N. Dhoundiyal, Member(A)

Sh. Sanjay Aggarwal,  
S/o Sh. T.C. Aggarwal,  
R/o 43-B, Rajan Babu Road,  
Adarsh Nagar,  
Delhi-33.

Petitioner

(By advocate Sh. T.C. Aggarwal)

versus

Shri K.R. Vij,  
General Manager,  
Central Railways,  
G.M. Office Building,  
Bombay B.T.,  
Bombay-400002.

Respondent

(By advocate Sh. H.K. Gangwani)

ORDER (Oral)  
delivered by Hon'ble Mr. Justice S.K. Dhaon, Vice-Chairman(J)

The learned counsel for the respondent states that the departmental file was shown to Sh. T.C. Aggarwal and he has satisfied himself that the directions given by the Tribunal have been fully complied with. He also states that he has been instructed to make a statement on behalf of Sh. Aggarwal that this contempt petition does not survive any longer.

In view of the statements of Sh. Gangwani, the contempt petition is dismissed and the notice issued to the respondent is discharged.

No costs.

*B.N. Dhoundiyal*  
(B.N. DHOUNDIYAL)  
MEMBER(A)

*S.K. Dhaon*  
(S.K. DHAON)  
VICE CHAIRMAN(J)

/vv/